## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.155/KB/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17th November 2017, 10.30 A.M

Name of the Company		Sushil Kumar GaneriwalaVersus-Bengal Brahmaputra Procon Pvt. Ltd. & Ors			
Under Section		397/398			
SI. No.	Representa	nation of Authorized tive (IN CAPITAL ETTERS)	Appearing on behalf of		Signature with date
		KUMAR GUPTI (PCS KUMAR KESHI	3)	PETTIONER	Robit Keshei 17/11/17.
2.	Ratranko B Swopne MR Goe	aneges, brade Charley Adr	OR DE	Respondent	5 alma 17/11/17

Ld. Counsel for the petitioner and the respondents present.

List on 20/11/2017 for remaining arguments.

(Jinan K.R.) Member (J)

(Vijai Pratap Singh) Member (J)